

DIVISION BENCH

O-219

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/130(KB)2023

IN

C.A.(CAA)/95(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	ABN TRACOM (INDIA) PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Gopal Kumar Khetan, PCA

] For the Applicants

ORDER

1. Ld.authorised representative for the applicant present.
2. Pleadings are complete.
3. Post the matter on **09/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)